

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


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**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.211/9/HDB/2017
NAME OF THE COMPANY	Aster Pvt Ltd
NAME OF THE PETITIONER(S)	IAC Electricals Pvt Ltd
NAME OF THE RESPONDENT(S)	Aster Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. PRATIK REDDY	ADVOCATE	8008072746 PRATIK@VRLC	
Representing Vivek Reddy			

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri K. Pratik Reddy, Learned Counsel representing Shri Vivek Reddy,  
Learned Counsel for the Petitioner.

Post the case on 06.11.2017.



Member (T)

Bm



Member (J)